

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.05.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao Vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 206/15, TP 27/17	For hearing	433(e) / 433(f) of CA 1956	The Pride Enter- prises, Coimbatore	Agraa Legal	Falcon Tyres Ltd., Mysuru	Monica Patil of JSM Law Partners

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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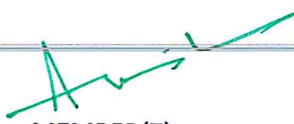
23. ~~Gurudutt A~~
for Mr. Agraa Legal.
9538505588

Petitioner

~~Gurudutt A~~

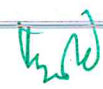
ORDER

Heard Shri Gurudutt A., learned Counsel for the petitioner. This Tribunal has already initiated CIRP against the Corporate Debtor in the case filed by Edelvis. The learned counsel for the petitioner wants to file a Memo to withdraw the petition with a liberty to approach the IRP. Post the case on 04.06.2018.



MEMBER(T)

Prema Murray - steno



MEMBER(J)